

NOTIFICATION UNDER TEXTILES COMMITTEE ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISWANATH PRATAP SINGH): I beg to lay on the Table a copy of Notification No. GSR 655 published in Gazette of India dated the 31st May, 1975 containing corrigenda to Notification No. GSR 172(E) dated the 31st March, 1975, under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-9879/75].

ANNUAL REPORTS OF BOARD OF TRUSTEES OF INDIAN MUSEUM, CALCUTTA FOR 1970 to 1974

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions):—

- (i) Annual Report of the Board of Trustees of the Indian Museum, Calcutta, for the year 1970-71.
- (ii) Annual Report of the Board of Trustees of the Indian Museum, Calcutta, for the year 1972-73.
- (iii) Annual Report of the Board of Trustees of the Indian Museum, Calcutta, for the year 1972-83.
- (iv) Annual Report of the Board of Trustees of the Indian Museum, Calcutta, for the year 1973-74.
- (v) A statement (Hindi and English versions) showing reasons for delaying in laying the Reports mentioned at (i) to (iv) above. [Placed in Library. See No. LT-9880/75].

REPORT OF THE COMMISSION OF INQUIRY re. ALLEGATIONS AGAINST CERTAIN FORMER MINISTER OF PUNJAB AND MEMORANDUM

SHRI OM MEHTA: I beg to lay on the Table a copy each of the following documents (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:—

- (i) Report of the Commission of Inquiry into the allegations against certain former Ministers of Punjab.
- (ii) Memorandum of action taken on the Report. [Placed in Library. See No. LT-9880/75].

11.05 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Pondicherry Appropriation (No. 2) Bill 1975, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting